## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

WP(C) No. 575/2023

Nidhi Gupta and Anr.

....Petitioner (s)

Through: - Mr. Sahil Tagotra, Advocate.

V/s

Union of India and Anr.

....Respondent(s)

Through: - Mr. Sumant Sudan, Advocate vice Mr. Vishal Sharma, DSGI.

Coram: HON'BLE MR. JUSTICE SANJEEV KUMAR, JUDGE

## ORDER 10.03.2023.

Notice. Waived by Mr. Sumant Sudan, learned counsel appearing vice Mr. Vishal Sharma, learned DSGI on behalf of the respondents. He seeks and is granted four weeks' time to file reply.

List on 17.04.2023.

(Sanjeev Kumar) Judge

Jammu: 10.03.2023. Neha-1